

O.A. 205/2000

00/208A0  
29.10.2004

Hon'ble Mrs. Meera Chhibber, J.M.  
Hon'ble Mrs. Reli Srivastava, A.M.

None for the applicant even in the revised call.

Shri S.K. Pandey brief holder of Shri Amit Sthalaker,  
counsel for the respondents.

On 24.08.2004 counsel for the applicant had made statement that he has not received any instruction from the client and had sought ~~the~~ last opportunity to find out whether applicant is really interested in prosecuting the case or not. On the next date i.e. 03.09.2004 counsel for the applicant sought adjournment on the ground of illness. Today neither he is present himself nor he has sent any request for adjournment, which shows applicant is not really interested in prosecuting this case. Accordingly, the O.A. is dismissed in default and for non-prosecution.

  
A.M.

  
J.M.

shukla/-